

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
GOPINATH DAIRY PRODUCTS PRIVATE LIMITED

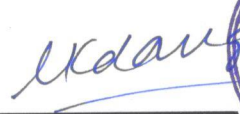
1	Name of Corporate Debtor	Gopinath Dairy Products Private Limited
2	Date of Incorporation of Corporate Debtor	21 st September, 1994
3	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Mumbai
4	Corporate Identity Number of Corporate Debtor	U15100MH1994PTC081329
5	Address of the Registered Office and Principal office (if any) of Corporate Debtor	Plot No. D-14/2, MIDC TTC Industrial Area, Turbhe, Thane – 400614, Maharashtra, India
6	Date of closure of Insolvency Resolution Process	24 th June, 2024
7	Liquidation Commencement Date of Corporate Debtor	25 th June, 2024 (Order received on 27 th June, 2024)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	Mr. Lalit Kumar Dangi Regn. No.: IBBI/IPA-001/IP-P01821/2019-2020/12859
9	Address and Email of the Liquidator, as registered with the Board	Address: 104, M.K Bhavan, 300 Shahid Bhagat Singh Road, Fort, Mumbai City - 400001, Maharashtra Email id: lalitkumardangi.ip@gmail.com
10	Address and Email to be used for correspondence with the Liquidator	Address: B-526, Chintamani Plaza, Near W.E. Highway Metro Station, Andheri Kurla Road, Andheri (East), Mumbai- 400099 Email id: gopinathdairy.cirp@gmail.com , lalitkumardangi.ip@gmail.com
11	Last date for submission of claims	25 th July, 2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of M/s Gopinath Dairy Products Private Limited on 25th June, 2024 (Order received by liquidator on 27th June, 2024).

The stakeholders of M/s Gopinath Dairy Products Private Limited are hereby called upon to submit their claims with proof on or before 25th July, 2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.




Lalit Kumar Dangi
Liquidator of Gopinath Dairy Products Private Limited
Regn. No.: IBBI/IPA-001/IP-P01821/2019-2020/12859

Date: 28th June, 2024

Place: Mumbai